

Director of Education, Manipur

627. **Shri L. Achaw Singh:** Will the Minister of Education and Scientific Research be pleased to state:

(a) the reasons why the post of the Director of Education in Manipur has been lying vacant since the 7th September, 1954,

(b) whether it is a fact that the Inspector of Schools in Manipur has been asked to carry out the duties of the Director of Education; and

(c) whether Government are aware of the fact that many schools could not be inspected and school inspection work has suffered due to pressure of work?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) It has not so far been possible to recruit a suitable person for the post through the Union Public Service Commission

(b) and (c) No, Sir.

Smuggling

628. { Dr. Ram Smbhag Singh:
Shri Raghunath Singh:
Shri H. N. Mukerjee:

Will the Minister of Finance be pleased to state:

(a) whether the land customs staff have arrested a Cuban and an American at Attari border;

(b) if so, the amount of Indian currency notes and other valuables found from them; and

(c) where were they proceeding to?

The Minister of Finance (Shri T. T. Krishnamachari): (a) The land customs staff have arrested one Mr Thomas Dana who holds a Cuban passport. One Mr. Leo Roy Frey holding an American passport, who was accompanying Mr. Dana, was simultaneously arrested by the local Police.

(b) The amount of Indian currency notes and other valuables found with them were as follows:

(i) Indian currency Rs	8,50,900.
(ii) U.S dollars	\$10,001.
(iii) Thais	78
(iv) Hong Kong dollars	1
(v) Time piece	1
(vi) Pocket Radio	1
(vii) Unlicensed Pistol	1
(viii) Unlicensed live cartridges	48.

(c) They were proceeding to West Pakistan

Salaries of Government Servants

629. **Shri V. P. Nayar:** Will the Minister of Finance be pleased to state:

(a) the highest and lowest monthly salaries in the services under the Government of India, and

(b) how many officers employed by Government now draw monthly emoluments of over Rs 1,500?

The Minister of Finance (Shri T. T. Krishnamachari): (a) The highest salary in the services under the Government of India, which has been prescribed on the recommendation of the Central Pay Commission appointed in 1946, is Rs. 3,000 p.m. Holders of certain special appointments under the Constitution, members of the services whose conditions of service have been protected under Article 314 of the Constitution and some individuals who entered service prior to 16th July, 1951 draw pay above Rs 3,000 when holding specific posts.

The lowest monthly salary (pay plus dearness allowance) admissible to a Class IV Government servant is Rs. 70 p.m in places other than certain expensive localities, where they draw compensatory and/or house rent allowance in addition.

(b) 987, excluding officers of the Armed Forces, as on 30th June, 1954. The figure as on 30th June, 1955 is not yet available, but the number will be approximately the same as on 30th June, 1954.